

(c) how many houses of the minority community and of other people in Tripura were occupied by the displaced persons and how many of them have been got vacated with the help of the Police; and

(d) how many complaints have been lodged with the Minister for Minority Affairs by the members of the minority community in Tripura and what steps have been taken to redress their grievances?

THE PRIME MINISTER (SHRI JAWAHARLAL NEHRU) : (a) No.

(b) and (c). Information is being collected.

(d) Three complaints were received by the Minister for Minorities. These have been referred to the Tripura Government, for enquiry.

RESERVE FUNDS

74. SHRI P.C. BHANJ DEO : Will the Minister for IRRIGATION AND POWER be pleased to state :

(a) whether depreciation reserve funds have been set up for Hirakud, Bhakra-Nangal and Damodar valley multi-purpose river valley schemes;

(b) if the reply to part (a) above be in the negative, whether Government propose to set up such funds;

(c) whether the funds will be raised from the revenues of the State Governments concerned; and

(d) what will be annual rate of depreciation on capital outlay?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J.S.L. HATHI) : (a) As regards Bhakra-Nangal and DV Projects the reply is in the negative. Information relating to Hirakud Dam Project is awaited from the Government of Orissa.

(b) The reply is in the affirmative for Bhakra-Nangal and DV Projects. Information relating to Hirakud Dam

Project is awaited from the Government of Orissa.

(c) *Bhakra-Nangal Project*.—Funds will be raised from the State Revenues;

• *D.V. Project*.—Funds will be raised from the Corporation Revenues;

Hirakud Dam Project.—Information is awaited from the Government of Orissa.

(d) *Bhakra-Nangal Project*.—Tentative rates on which depreciation has been calculated for the preparation of the project estimate are:

	Per cent.
Civil works	1·33
Elec. works	1·87
Transmission	2·09
Distribution	2·70
Bulk	2·50

Damodar Valley Project.—The rates have not yet been calculated.

Hirakud Dam Project.—Information is awaited from the Government of Orissa.

The information relating to Hirakud Dam Project will be placed on the Table of the House as soon as it is received from the State Government.

APPOINTMENT OF ASSISTANT CONTROLLERS

75. BABU GOPINATH SINGH : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) what procedure is followed by Government in making appointments of Assistant Controllers in the Office of the Chief Controller of Imports and Exports and its subordinate regional offices; and

(b) the number of Assistant Controllers appointed during the current year?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : (a) Some of the posts of Assistant Controller are included in the Central Secretariat Service (Re-organisation and Re-inforcement) Scheme and recruitment to these posts is made from amongst the officers graded by the Central Secretariat Service Selection Board of the Ministry of Home Affairs. The recruitment to the posts which are not included in the Scheme is made either by promotion from amongst the staff of the Import Trade Control Organisation or by transfer of staff from Ministries or other departments and offices of the Government of India. This is invariably done by a Departmental Promotion Committee attached to the Ministry. The approval of the Union Public Service Commission is taken in case the post lasts for more than a year. In the exigencies of service some of the graded officers are also holding posts not included in the Scheme with the concurrence of Home Ministry.

(b) Five.

NUMBER OF EMPLOYEES IN A.I.R.

76. SHRI B. RATH : Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) what is the total number of employees in each category at each of the All India Radio Broadcasting Stations in the country ;

(b) how many out of them are temporary and how long they have served in the All India Radio ; and

(c) how many of them have resigned during the past one year and for what reasons ?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR) : (a) and (b). The time and labour involved in the collection of the information asked for will not be commensurate with results.

(c) The information is being collected and will be furnished to the Council in due course.

II A. M.

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA :) Sir, I have to make a statement. I regret to inform the House that in answer to supplementaries to question No. 169 dated the 9th December 1952, my answer was not quite correct partly on account of the office not taking care to ascertain all facts with regard to Dr. Hanna Rydh's arrival and partly on account of her not informing those who are actually connected with making arrangements for the object for which she came. So far as my office is concerned, I have taken adequate steps to see that such mistakes do not occur again.

AN HON. MEMBER : She has already arrived.

MR. CHAIRMAN : It is all over now.

PROF. G. RANGA (Madras) : Let us congratulate the Government now that they have....

LEAVE OF ABSENCE TO SHRI R. A. PODAR

MR. CHAIRMAN : It is all over now. There is only one small thing here.

I have to inform the hon. Members that the following letter has been received from Shri Ramnath Anandilal Podar:

"On account of the serious illness of my elder brother, I have not been able to attend the Council session so far. I am also afraid that I will not be able to leave Bombay for at least two weeks more or possibly for the whole of the present session. I, therefore, request you to grant me necessary leave of absence."

Is it the pleasure of the Council that permission be granted to Shri Ramnath Anandilal Podar for remaining absent from all meetings of the Council during the session.

(No hon. Member dissented.)

MR. CHAIRMAN : Permission to remain absent is granted.